Name of the Corporate Debtor: Twenty First Century Wire Rods Limited; Date of commencement of CIRP: September 12, 2018; List of creditors as on: September 12, 2018 updated for claims/additional information received up to
June 03, 2019

List of other creditors (Other than financial creditors and operational creditors)

	(Amount in ₹)												
SI.	Name of	Details of clai	m received	Details of claim admitted					Amount of	Amount of any	Amount	Amount of	Remarks, if any
No.	creditor	Date of	Amount claimed	Amount of claim	Nature of	Amount	Amount	Whether	contingent	mutual dues,	of claim	claim under	
		receipt		admitted	claim	covered by	covered by	related	claim	that may be set	not	verification	
						security	guarantee	party?		off	admitted		
						interest							
1	Noble Resources	02-May-19	55,69,78,333.87	55,69,78,333.87	Unsecured	Nil	Nil	No	Nil	Nil	Nil	Nil	The claim filed after the
	Limited												expiry of 90 days from the
													commencement of CIRP by
													Noble Resources Limited
													has been verified
													pursuant to Hon'ble NCLT,
													Principal Bench order
													dated May 20, 2019
													condoning delay in filing.
													Accordingly, upon
													verification, the claim has
-													been admitted.
<u> </u>	T-4-1		FF (0 F0 222 0F	FF (0 F0 222 0F		<u> </u>				-		-	
1	Total		55,69,78,333.87	55,69,78,333.87		0	0		<u> </u>	1 0	0	0	